

सेवा में,
अवर सचिव,
स्थापना शाखा,
बिहार विधान सभा, पटना ।

~~प्रति~~
विषय :- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश संख्या- 1स्था०-36/2021-213,
दिनांक- 20.01.2026 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की
विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने
की कृपा की जाय ।

विश्वासभाजन,



(मनीष कुमार)

सहायक प्रशाखा पदाधिकारी,
बिहार विधान सभा, पटना ।

२२११

30/1/26

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Declaration of Assets and Liabilities

Year.....2026.....

I, Manish Kumar son/daughter/wife of Shri Baiju Prasad Singh

aged.....52 (Approx)..... Years, belonging to Administrative Cadre

service and presently working as Assistant Section Officer, Bihar Legislative Assembly,

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Priyanka	Dependant-1 Siddhi Datri	Dependant-2 Mritunjay Bhardwaj	Dependant-3
(i)	Cash	Rs.-8,000/-	Rs.- 4,000/-	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs.- 06,99,523/- S.B.I., Bihar Vidhan Mandal (2) Rs.- 01,70,268/- S.B.I., Sinchai Bhawan (PPF A/c)	Rs.- 24,000/- S.B.I., Bihar Vidhan Mandal	Rs.- 22,000/- S.B.I., Bihar Vidhan Mandal	Rs.- 8,623/- S.B.I., Bihar Vidhan Mandal	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Money Plus of Rs.- 10,000/-	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Tata Tiago bearing Reg. No.- BR01DJ9673 of Year Oct. 2017 (2) Yamha Fzx bearing Reg. No.- BR01HB 8358 of year 2023	Nil			
(vi)	Jewellery (give details of weight and value)	Gold 70 gm (Approx)	Gold-280 gm (Approx) Silver- 1200gm (Approx)	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.



	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	85,858/- Assessment Year 2025-26 PAN No. - AOCK2816E	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

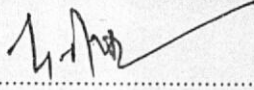
Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: **Manish Kumar**

Designation: **Assistant Section Officer**

Department: **Bihar Legislative Assembly, Patna**

Place: **Patna**

Date: **30/01/2026**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

